GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1943 ANSWERED ON:13.03.2007 HARASSMENT OF FOREIGN TOURISTS AT AIRPORT Dutt Smt. Priya Sunil

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the foreign tourists are being cheated and harassed by agents/Taxi Operators at the Indira Gandhi International Airport;
- (b) if so, the total number of such cases registered by the Government during each of the last three years;
- (c) the action taken by the Government against such agents/Taxi Operators; and
- (d) the steps taken by the Government to stop such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1943 BY SHRIMATI PRIYA DUTT FOR 13.03.2007

- (a): As per available information, some instances of cheating and harassment of foreign tourists by agents/taxi operators at Indira Gandhi International (IGI) Airport, Delhi have been reported.
- (b) & (c): The number of cases registered and action taken against such agents/ taxi operators is as under:
- Sl. No. Year Cases registered Action taken
 (No. of persons arrested)
- 1. 2004 1 6
- 2. 2005 Nil Nil
- 3. 2006 2 1
- (d): A number of steps have been taken by Delhi Police to stop cheating and harassment of foreign tourists by agents/taxi operators at IGI Airport, which, interalia, includes:
- (i) Tourist Police has been deployed at the airport and at important tourist places to provide safety and security to the foreign tourists;
- (ii) PCR vans have been stationed outside the arrival hall of the airport;
- (iii) Patrolling has been intensified; and
- (iv) Pre-paid taxi booths have been established which are manned by the persons appointed by the Delhi Police under close supervision of Traffic Police.